

IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH

COURT – IV

20.

CP/99(MB)/2020

CORAM:

MS. ANU JAGMOHAN SINGH  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **25.04.2024**

NAME OF THE PARTIES: Sanjeev Ramesh Doshi And Others  
Vs  
Rescon Manufacturing Co. Pvt Ltd

SECTION: 241(1), 242(4), 271-273 OF THE COMPANIES ACT, 2013.

**ORDER**

1. Adv. Milan Hebballi, Ld. Counsel for the Petitioner present (VC). Mr. Rahul Gaikwad a/w Adv. Aman Jhawar, Ms. Nikita Abhyankar and Ms. Vaishnavi Mudras i/b Gravitas Legal, Ld. Counsel for the R1 & R2 present. Mr. Dheeraj Patil, Ld. Counsel for R3 present.
2. Counsel for the Petitioner seeks time. Time granted.
3. List this matter on **27.06.2024**.

Sd/-  
ANU JAGMOHAN SINGH  
Member (Technical)

Sd/-  
KISHORE VEMULAPALLI  
Member (Judicial)